CORRIGENDUM TO THE PUBLIC ANNOUNCEMENT (PA) MADE ON SATURDAY, MAY 24, 2008 TO THE EQUITY SHAREHOLDERS OF

CHOICE INTERNATIONAL LIMITED (CIL)

Regd. Office: Office No. 305, A P Market, Dr. C H Street, Behind Parsi Dairy,
Marine Lines, Mumbai 400 002
Telefax. No. (022) 3291 9024, E-mail: choiceinternational@vsnl.net

Attention of Shareholders/beneficial owners holding Shares in dematerialized form, is invited to the Public Announcement made on Saturday, May 24, 2008. The following information/changes may please be noted

a. The Schedule of activity stands revised and is as follows:

Activity	As per original PA	Revised
Public Announcement (PA)	Saturday, May 24, 2008	Saturday, May 24, 2008
Corrigendum to PA		Tuesday, July 29, 2008
Specified date	Friday, June 20, 2008	Friday, June 20, 2008
Last date for a competitive bid	Saturday, June 14, 2008	Saturday, June 14, 2008
Letter of Offer to be posted to shareholders	Monday, July 07, 2008	Thursday, July 31, 2008
Date of opening of the Offer	Wednesday, July 16, 2008	Wednesday, August 06, 2008
Last date for withdrawing Acceptance from the Offer	Wednesday, July 30, 2008	Wednesday, August 20, 2008
Date of closing of the Offer	Monday, August 04, 2008	Monday, August 25, 2008
Last date for revising the Offer price/ number of shares.	Thursday, July 24, 2008	Tuesday, August 12, 2008
Last date of communicating rejection/ acceptance and payment of consideration for applications accepted	Tuesday, August 19, 2008	Tuesday, September 09, 2008

b. Reserve Bank of India, vide letter dated July 7, 2008 addressed to SEBI has remarked that the Target Company is a non deposit taking NBFC and therefore is subject to minimal regulation and that RBI has not received any exception reports from the Target Company's Statutory Auditors regarding non-compliance with the regulatory prescriptions applicable to the Target Company.

c. The present promoters of CIL and in turn, the Target Company have complied with the reporting requirements under Reg. 7 of SEBI (SAST) Regulations, in time.

d. CIL had , on 27.10.2007, reissued 1,73,900 Equity Shares -forfeited earlier - of Face Value Rs. 10/- at a premium of Rs. 7/-. This has resulted in the Paid up Capital increasing by Rs. 17.39 Lacs and Reserves increasing by Rs. 12.17 Lacs. The Company also rectified an error in accounting, by transferring an amount of Rs. 8.70 Lacs held in Share Capital account till then to Reserves. The said Rs. 8.70 Lacs represent the application money received (at the time of Public Issue) on the forfeited Shares. At the time of forfeiture, this should have been transferred to Reserves which was not done. Thus the Paid up Equity Share Capital as on 31.03.2007 is Rs. 400.48 Lacs and Reserves & Surplus (after adjusting accumulated losses) Rs. 14.94 Lacs.

ISSUED BY MANAGER TO THE OFFER

FEDEX SECURITIES LIMITED

FEDEX SECURITIES LIMITED
SEBI Regn. No. INM 000010163
3rd Floor, Jay Chambers, Service Road,
Adj. Western Express Highway, Vile Parle (East), Mumbai 400 057
Tel. Nos. (022) 26136460/61, Fax No. (022) 2618 6966
Contact Person : Shri. R. Ramakrishnan

Shri. Sunil Kumar Patodia, Smt. Vinita Patodia (Acquirers)
& Sunil Chothmal Patodia (HUF) (PAC)
N-45, Jal Vayu Vihar, Powai, Mumbai 400 076
Tel No. (022) 2847 7003, Fax: (022)2847 0511, E mail id: scpatodia@yahoo.com

Place : Mumbai
Date : July 29, 2008